

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 152 OF 2019 & IA No. 559 OF 2019

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Global Energy Pvt. Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Hemant Singh for A1
Nishant Kumar for A1
Tushar Srivastava for A1
Ambuj Dixit for A1
Lakshyajit Singh Bagdwal for A1

Counsel for the Respondent(s) : Pratiti Rungta for R1
Udit Gupta for R2
Anup Jain for R2
S. Rama for R2

ORDER

List the matter for hearing on **17.03.2020**. Interim direction, if any,
shall continue till next date of hearing.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

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